

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 01.03.2021

NOTICE

Take notice that the following matters adjourned on 01.03.2021 in the Court of Chairperson will be listed as indicated below: -

S. No.	Case No.	Name of the parties	Original date of hearing	Next date of hearing
1.	Comp. App. (AT) (Ins) No. 647 of 2020 Part Heard	Nishaat Saleem Vs. Skylark Ithaca Buyers Welfare Association and Anr. With	01.03.2021	17.03.2021
2.	Comp. App. (AT) (Ins) No. 682 of 2020 & I.A. No. 2327 of 2020 Part Heard	ICICI Bank Ltd. Vs. Skylark Ithaca Buyers Welfare Association & Ors. With	01.03.2021	17.03.2021
3.	Contempt Case (AT) No. 31 of 2020 in Comp. App. (AT) (Ins) No. 647 & 682 of 2020 Part Heard	Ramanathan Bhuvaneshwari Resolution Professional of Skylark Mansions Pvt. Ltd. Vs. Nishat Saleem & Anr.	01.03.2021	17.03.2021
4.	Comp. App. (AT) (Ins) No. 508 of 2020 Part Heard	Victory Iron Works Ltd. Vs. Jitendra Lohia With	01.03.2021	24.03.2021
5.	Comp. App. (AT) (Ins) No. 377 of 2020 Part Heard	Energy Properties Pvt. Ltd. Vs. Jitendra Lohia Resolution Professional of M/S. Avani Towers Pvt. Ltd. & Ors.	01.03.2021	24.03.2021
6.	Comp. App. (AT) (Ins) No. 1398 of 2019 Part Heard	Ambika Prasad Sharma Vs. Horizon Buildcon Pvt. Ltd. & Anr.	01.03.2021	25.03.2021

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By the order of Hon'ble Acting Chairperson
-sd/-
Registrar